

Declaration of Assets in the form of real estate or investments as per the Full Court resolution dated 7th May, 1997 and re-iterated on 8th July, 2008.

- A. Name of Judge: Justice Pratibha Rani
- B. Name of Spouse: Sh.Subhash Gupta
- C. Name(s) of Dependent Family Members and relationship:
- C.1 Dependant No.1: N.A.
- C.2 Dependant No.2: N.A.

1. Real Estate (immoveable property)

1.1 Real Estate (immoveable property) of the Judge

S.No.	Description	Remarks
1.	Plot No.64, Housing Complex P-7, Builders' Area, Greater NOIDA	Allotted as member of Judges' Cultural & Welfare Organisation
2.	Unit No.J-806, Block-J, 8 th Floor, Amrapali Silicon City Pvt. Ltd., GH-01/A, Sector 76, NOIDA	Held jointly with son- Mr.Vinam Gupta. Availing housing loan from Bank of Baroda.
3.	Flat No.109, Multan Co-operative Group Housing Society, Sector-IX, Rohini, Delhi-110085	Purchased on 18 th October, 2002. Home loan was availed from IDBI.

1.2 Real Estate (immoveable property) of the Judge's Spouse **NIL**

S.No.	Description	Remarks

1.3 Real Estate (immoveable property) of the Judge's dependant No.1 **N.A**

S.No.	Description	Remarks

1.4 Real Estate (immoveable property) of the Judge's dependant No.2 **N.A.**

S.No.	Description	Remarks

2. Investments

2.1 Investments of the Judge

2.1.1 Shares

S.No.	Description	Number	Remarks

2.1.2 Mutual Funds

S.No.	Description	Number	Remarks

2.1.3 Deposits and other Financial Investments

S.No.	Description	Amount	Remarks
1.	Fixed Deposit Receipt with State Bank of India	10,00,000.00	As on 02.11.2011. Leave encashment on elevation.
2.	Saving Bank Account with SBI	1,24,028.59	As on 10.09.2012
3.	G.P.F	7,89,354.00	As on 08.08.2012
4.	P.P.F.	64,960.69	As on 31.03.2012
5.	Infrastructure Bond	40,000.00	As on 10.09.2012

2.2 Investments of the Judge's Spouse

2.2.1 Shares

S.No.	Description	Number	Remarks
1.	Sriram Fibre Ltd.	87	

2.2.2 Mutual Funds

S.No.	Description	Number	Remarks

2.2.3 Deposits and other Financial Investments

S.No.	Description	Number/ Weight/ Amount	Remarks
1.	Fixed Deposit Receipt with State Bank of India	2,26,532.00 As on 24.10.2011	Four FDRs of Rs.56,633.00 each.
2.	Saving Bank Account with SBI	6,04,576.12 As on 10.09.2012	

3.	G.P.F.	8,51,072.00	As on February, 2011
4.	P.P.F.	1,23,333.51	As on 31.03.12
5.	Infrastructure Bond	20,000.00	As on 10.09.12

2.3 Investments of the Judge's Dependant No.1 N.A.

2.3.1 Shares

S.No.	Description	Number	Remarks

2.3.2 Mutual Funds

S.No.	Description	Number	Remarks

2.3.3 Deposits and other Financial Investments

S.No.	Description	Number/ Weight/ Amount	Remarks

2.4 Investments of the Judge's Dependant No.2 N.A.

2.4.1 Shares

S.No.	Description	Number	Remarks

2.4.2 Mutual Funds

S.No.	Description	Number	Remarks

2.4.3 Deposits and other Financial Investments

S.No.	Description	Number/ Weight/ Amount	Remarks

3. Other remarks

Signature of the Judge:

Date: 10.09.2012